

30.46 million tonnes which is expected to be achieved.

(d) About 63 per cent.

(e) During the year 1987-88, 18.34 million tonnes of crude oil is likely to be imported at an estimated cost of Rs. 3175 crores.

Sources of Energy

* 263 SHRI PRATAPRAO B. BHOSALE: Will the minister of ENERGY be pleased to state:

(a) the present sources of energy in the country;

(b) the names of sources of energy to be mobilised to meet the growing requirement of energy by 2004 A.D.; and

(c) what steps Government propose to take to increase the generating capacity of existing thermal generating units?

THE MINISTER FOR ENERGY (SHRI VASANT SATHE): (a) The main sources of energy in the country at present are coal, oil, natural gas, hydro-electric power, nuclear power, coal based thermal power, fuel wood, animal dung, agricultural waste and draught animal power. Non-conventional sources of energy such as solar energy and wind energy are also being mobilised.

(b) Both conventional and non-conventional sources of energy will continue to be utilised to meet the requirement of energy.

(c) The steps being taken to improve the performance of the thermal units include implementation of a Centrally sponsored renovation and modernisation programme, assistance to State Electricity Boards in procurement of requisite quality and quantity of coal, training of power station personnel in operation and maintenance techniques, and visits to power stations by Roving Teams and Task Forces of experts to assist in the early

stabilisation and smooth functioning of the thermal units.

Expert Committee on Simplification of Rules and Procedures pertaining to Small Scale Industries

* 264. SHRI M.V. CHANDRASHEKARA MURTHY:
SHRI BANWARI LAL PUROHIT

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have considered the recommendations of the expert committee on simplification of various rules and procedures pertaining to the small scale industries;

(b) if so, the details thereof and what changes Government propose to make in the rules and procedures; and

(c) to what extent the small scale industries in the country will be benefited?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c). A statement is given below.

STATEMENT

1. A Working Group under the Chairmanship of the President of Federation of Association of Small Scale Industries in India (FASII) was set up in January, 1986 to find out ways and means to reduce the number of visits of Inspectors to small scale units and to recommend measures for reducing procedures and formalities.

2. The Group mainly recommended (i) attitudinal orientation of inspectors, (ii) leniency in the application of laws, (iii) prior intimation of visits by inspectors, (iv) general reduction in the number of visits of inspectors from various authorities, including Excise, Banking and financial institutions, (v) reduction in the number of forms and returns, (vi) a higher excise exemption limit for small